NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

CP(CAA) No. 369/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22nd November 2017, 10.30 A.M

Name of the Company Under Section		Bihani Educare Pvt Ltd & Ors. 230-232		
1.	PRITHA BO		3 Petitioners.	P. Bose. 22/11/2017
	Ms TIAIN Og Derec		NCA (ER)	22.11.17

ORDER

- Ld. Pr. CS for the petitioners and Ms. Tiainla, Dy. Director from the O/o. The Regional Director, Eastern Region, Ministry of Corporate Affairs representing the Central Government are present.
- Ld. Pr. CS for the petitioners prayed that 2 weeks' time may be granted for filing reply to the queries raised by the Regional Director, Eastern Region. Prayer is allowed. Petitioner may submit reply to the queries of the Regional Director within 2 weeks from today.

List on 11/01/2018.

3d

(Jinan K.R.) Member (J) (V.P.Singh) Member (J)